

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 628 of 2018**

**IN THE MATTER OF:**

**Naresh Kumar Sharma**

**...Appellant**

**Vs**

**Oriental Bank of Commerce & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Rakesh Kumar, Mr. Aashish Khattar and Ms. Chetna Bisht, Advocates**

**For Respondents: Mr. Amandeep Singh, Advocate for Respondent No. 1**

**Mr. Abhishek Anand and Mr. Anant A. Pavgi, Advocates for RP.**

**ORDER**

**07.08.2019** Heard learned Counsels for the parties. **Order reserved.**

It will be open to the parties to file their respective Written Submissions, not more than 3 pages, by 09.08.2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Sk*